

[Translation]

You should go through the list of business. It is there that the discussion will take place today at 4 o'clock.

(Interruptions)

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Mr. Speaker, Sir, I would like to raise an important matter in the House through you. In 1992 the Civil Service Examination papers were leaked out and the Government had assured that the affected boys will be given another chance. But the fact is that they have so far not been given a chance to reappear and the affected students are quite disturbed.

Mr. Speaker, Sir, under the similar circumstances in 1990 when the examination papers were leaked out the then Government of Shri V.P. Singh gave the students chance to reappear in the examination. But the students who appeared in Civil Service examination, 1992, have not been given another chance.

Sir, I would like to submit through you that the Standing Committee of the Ministry of Home Affairs had also recommended that the affected candidates may be given another chance. But no chance has been given so far. All the boys are disturbed. Therefore, I would like to request that all the boys who have not been given chance so far, may be given so. The affected boys are approaching each and every M.P. and are running from pillar to post to get their grievance redress but Government are turning a deaf ear to their request.

I would like to urge upon the Government that examinations are going to be announced on 14th and therefore, the decision in this regard may be taken before that date so that these boys could appear in that examination.

SHRI NAWAL KISHORE RAI (Sitamarhi) : Mr. Speaker, Sir, this matter pertains to the youth, whose matter has been raised by Shri Ramashray Prasad ji... (Interruptions)

[English]

MR. SPEAKER : In the meantime I would request the Finance Minister to present his statement.

(Interruptions)

[Translation]

SHRI NAWAL KISHORE RAI : Sir, it is an important matter... (Interruptions)

12.06 hrs.

## UTTAR PRADESH BUDGET

[English]

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : I beg

to present a statement of estimated receipts and expenditure of the State of Uttar Pradesh for the year 1996-97.

[Placed in the Library, See No. LT-878/96]

[English]

SHRI E. AHAMED (Manjeri) : Sir, I would like to raise a matter on which the Government have already given several commitments. The TADA has been scrapped but the TADA prisoners are still languishing in jails.

I had raised this matter in the last Session and the hon. Minister of Parliamentary Affairs had assured the House that he would make a statement. Quite unfortunately, Sir, the Government is dellydallying or taking a lukewarm attitude on this sensitive issue. All those Ministers as well as Members who are in the Ruling Party, while they were in the Opposition, had raised this matter of TADA. Now, when they are in power and when they have a commitment to the nation about the TADA, even after scrapping the TADA they have not done anything and those prisoners are languishing in jails.

I do not know why this Government has taken a very insensitive attitude to this very sensitive and serious problem. Therefore, I would like to remind the Government that they have a commitment to the nation, to the Human Rights Commission and commitment to the entire humanity because quite unnecessarily those people have been denied the natural and legal justice and human rights. They are still languishing in jails. Either they are to be tried or acquitted because justice delayed is justice denied. Therefore, I am sure the hon. Minister will respond to this very serious and sensitive issue. I would like the hon. Minister to respond to this issue.

MR. SPEAKER : Mr. George Fernandes.

(Interruptions)

SHRI E. AHAMED : Sir, you please request the Minister to respond.

MR. SPEAKER : No, Minister cannot respond every time.

[Translation]

SHRI GEORGE FERNANDES (Nalanda) : Mr. Speaker, Sir, I had given a notice with regard to road accidents. The reason for giving that notice was to draw the attention of the House to a major accident has taken place in Patna district of Bihar in which 82 people have died. During the last two years on an average 60-65 thousand people have died annually in road accidents. The number of those who are maimed for life is not less than 2 lakhs per year.